

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 5900 of 2020

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

02/09.09.2020: Learned counsel for the petitioner(s) prays to ignore the defect(s), as pointed out by the office and take up the matter on merits.

The defect(s), as pointed out by the office, is ignored for the present.

Call for the case diary from the court concerned and list this case after receipt of the same.

Anu/-

(ANANDA SEN, J.)